

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AT AHMEDABAD BENCH

INDEX SHEET

CAUSE TITLE Contempt 48/91 OF 19

NAMES OF THE

PARTIES Shri D.J. Goswami

VERSUS

U. S. G. & G. S.

PART A B & C

Serial Number of the application

CA/48/91, in OA/468188

I N D E X

Sl.No.	Date of paper or date of filing.	Description of paper.	Part to which the paper belongs Page No.	Remarks
1.		Application	A 1 to 21	
2.		Rejoinder	A 22 to 23	
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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD

(3)

Contempt

CA/TA/MA/RA/C.A. No.

48 1991 in CA/TA/MA/RA/C.A.

APPLICANT(S)

D. J. Joswani Mr. M. S. Patel

COUNSEL

VERSUS

W.E.F.

Mr.

RESPONDENT(S)

COUNSEL

Date	Officer Report	Orders
	Advance Copy not served. P-126 DR. Ghaly ASST 21/1/92	Pl. issue notice in form-III on Shri Subhikumar, D.E (Telephone) Trinagar. Notices served on 22/1/92 and 15/1/92
9/3/92	9/3/92 Baffled	Pl. issue bkh to 2020/1 Cmny and dtd 24/2/92 thru DTS. 16/2
9. 3 92		None present. Reply not filed on order on 24.1.92. awaiting placement of appropriate order REPLY FILED by Bharat Naik on dtd. 9/3/92 in Rejoinder by Shri M.S. Patel.
11/3/92	11/3/92	REJOINDER FILED

(A)

C.A./48/91

IN

O.A./462/88

Date	Office Report	Orders
1.12.1991	<p>Ans. submitted.</p> <p>Reply is not filed as per this order</p> <p>POWERSHIFT 21-2-92 S.O.</p>	<p>Present :Shri M.S. Trivedi, learned advocate for the applicant.</p> <p>Heard learned advocate Shri M.S. Trivedi for the applicant. This application is filed within one year from the date of the order passed by this Bench in O.A. No.462 of 1988. The respondent No.2 has not complied with the order of this Bench, Hence we take cognizance of this application. Notice to be issued in form III to Shri Sushilkumar, Divisional Engineer (Telephones), Junagadh, who is ^{Shinde} _L opponent No.1 in this Contempt Application , to show cause why contempt proceedings are not to be taken against him. for non compliance of the order of the Tribunal. Copy of this order be sent alongwith form No. III. Notice returnable within four weeks. The rep ^{rep} be filed on affidavit by ^{Shinde} _L opponent</p> <p><u>R.C.Bhatt</u> (R.C.BHATT) Member (J)</p> <p><u>A.B.Gorthi</u> (A.B.GORTHI) Member (A)</p>

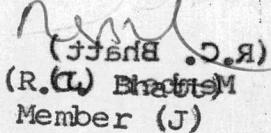
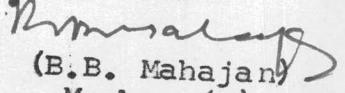
*Ani.

C.A.No. 48/91

in
O.A.No. 462/88

(S)

Date	Office Report	ORDER
24-2-92	<p>Res. submitted Reply has been filed by Telecom Dist. manager Junagadh.</p>	<p>Heard Mr. M.S. Trivedi, learned advocate for the applicant. The notice in Form III was served on the Respondent No.1 Shri Sushilkumar, The Divisional Engineer (Telephones) Junagadh Division, Junagadh on 15th January, 1992 as appears from the acknowledgement receipt of the notice. The Respondent No.1 has not cared to file reply on affidavit. Hence as a last chance the time granted upto 9th March, 1992 to file reply on affidavit failing which this Tribunal will be constrained to pass order procuring personal present of the officer concerned. Direct service permitted. The matter be listed on the next available bench.</p>
2.4.1992		<p>Mr. Kureshi learned advocate for the applicant wants time to check the correct position. After the review application was dismissed for no removing office objection The matter is adjourned.</p> <p>D. Venkatesan (R. Venkatesan) Member (A)</p> <p>Alen (R.C. Bhatt) Member (J)</p>

Date	Office Report	Order
11/06/92		Present : Mr. M. S. Trivedi learned counsel for the petitioner. Mr. Akil Kureshi learned counsel for the respondents. Heard counsel for the both parties. Put up for dictation of the order on 18th June, 1992.
		 (B. B. MAHAJAN) Member (A)
		 (D. L. MEHTA) Vice Chairman
18.6.92		Mr. M.S. Trivedi learned counsel for the applicant is present. Mr. Kureshi learned counsel for the respondents is also present. Counsel for the respondents says that in the order of the Tribunal has been complied with in the period as order regarding reinstatement of the applicant. He has prays for two weeks time for payment of backwages. Counsel for the applicant has no objection. The case may be listed after two weeks.  (R. C. Bhattacharya) Member (J)
		 (B. B. Mahajan) Member (A)

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Date	Office Report	Order No. 301320
7.8.1992 (14)		<p>Present: None for the applicant. Mr. Akil Kureshi, Adv./Res.</p> <p>Mr. M. S. Trivedi learned counsel for the applicant is out of station. Mr. Akil Kureshi learned counsel for the respondents to file additional reply with a copy to applicant. List for final hearing on 27th August, 1992.</p> <p><i>R.C. Bhatt</i> (R.C. Bhatt) Member (J)</p> <p><i>N.V. Krishnan</i> (N.V. Krishnan) Vice Chairman</p> <p>*K</p>

Contempt

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

8

C.A./48/91
in
O.A. No./462/88
~~XXXXXX~~

DATE OF DECISION 27.8.1992

D.J. Goswami Petitioner

Mr. M.S. Trivedi Advocate for the Petitioner(s)

Versus

Union of India, & Ors. Respondent

Mr. Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.V. Krishnan : Vice Chairman

The Hon'ble Mr. R.C. Bhatt : Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

(9)

D.J. Goswami

.. applicant

vs.

1. Union of India,
Through:
Shri Sushilkumar,
The Divisional Engineer,
(Telephones), Junagadh,
Division, Junagadh.
2. Shri N.M. Bhadreja,
A.E. Phones (PRX),
Porbandar- 380 575

.. Respondents.

O R A L J U D G M E N T

C.A./48/91

in

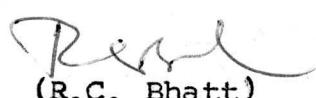
O.A./462/88

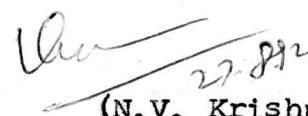
Date: 27.8.92

Per: Hon'ble Mr. N.V. Krishnan, Vice Chairman

Present: Mr. M.S. Trivedi, Adv./App.
Mr. Akil Kureshi, Adv./Res.

Heard. The learned counsel for the applicant submits that the order has been complied with but not within the time specified by the Tribunal. The respondents submit that a review was filed which was dismissed on 3.3.1992. Thereafter, the original order has been complied with in reasonable time. In the circumstances, we do not find any wilful contempt. Accordingly, this application is closed and notice issued to the respondents is discharged.


(R.C. Bhatt)
Member (J)


(N.V. Krishnan)
Vice Chairman

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